

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 289 OF 2018 & IA No. 204 OF 2019 & IA No. 523 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam For App1

Counsel for the Respondent(s) : For Res1
Amit Kapu For Res2
Anup Jain
Udit Gupta For Res3
Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Pulkit Agarwal
Shubham Arya
Arvind Kumar Dubey For Res6

ORDER

List the matter for further hearing on **16.12.2019.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR